

**IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR
MCRC No. 19804 of 2024**

(RAM SINGH Vs THE STATE OF MADHYA PRADESH)

Dated : 25-06-2024

Shri Vinay Sharma, learned counsel for the Petitioner.

Shri Neeraj Dhamanya-Panel Lawyer for the respondent/State.

Learned Counsel for the applicant submits that the present application has rendered infructuous.

Accordingly, the application is dismissed as infructuous.

**(VIVEK JAIN)
JUDGE**

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